

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th July, 2013

NO.HC.VII-122/2013/ **6118** /A. Smti Joosmita Sarma, Additional District and Sessions Judge, NO.2, Kamrup, Guwahati is posted as Additional District and Sessions Judge, NO.1, at the same station i.e. Guwahati, vice Smti Hema Devi Bhuyan already transferred.

Smti Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Guwahati and join her new assignment immediately.

NO.HC.VII-122/2013/ **6119** /A. Shri Sunil Kumar Poddar, Additional District and Sessions Judge, Fast Track Court, NO.3, Kamrup, Guwahati is posted as Additional District and Sessions Judge, NO.2, at the same station i.e. Guwahati, vice Smti Joosmita Sarma posted at the same station.

Shri Poddar will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Guwahati and join his new assignment immediately.

NO.HC.VII-122/2013/ **6120** /A. On the recommendation of the High Court, the Govt. of Assam has been pleased to appoint the following candidates in Grade-I of the Assam Judicial Service, in order of merit, vide Govt. Notification NO. JDJ.376/2011/19 dated 14.05.2013. They are undergoing Induction training with effect from 16.05.2013 for 3 (three) months as per Assam Judicial Service (Amendment) Rules, 2008. They will be on probation for a period of 2 (two) years as per Rules.

Name of the Officers

1. Smti Aparna Ajitsaria
2. Shri Abubakkar Siddique
3. Shri Aditya Hazarika
4. Shri Dhurpad Kashyap Das
5. Shri Utpal Prasad
6. Shri Debasish Bhattacharjee
7. Smti Suchandra Bhattacharjee
8. Shri Biswajit Chakraborty

NO.HC.VII-122/2013/ **6121** /A. On their appointment in Grade-I of the Assam Judicial Service and in anticipation of completion of their Induction training for 3 (three) months, the High Court has been pleased to post the following Officers at the stations, as shown below against their names.

Sl. NO.	Name of the Officers	District	Post and place of posting
1.	Smti Aparna Ajitsaria	Sonitpur	Against the vacant post of Additional District and Sessions Judge, Fast Track Court, Tezpur (converted to regular Court)
2.	Shri Abubakkar Siddique	Dibrugarh	Against the vacant post of Additional District and Sessions Judge, Dibrugarh
3.	Shri Aditya Hazarika	Sivasagar	Against the vacant post of Additional District and Sessions Judge, Fast Track Court, Sivasagar (converted to regular Court)
4.	Shri Dhurpad Kashyap Das	Dhubri	Against the vacant post of Additional District and Sessions Judge, Dhubri (He will hold Circuit Court at Bilasipara)
5.	Shri Utpal Prasad	Kamrup	Additional District and Sessions Judge, Fast Track Court No.3, Kamrup, Guwahati (converted to regular Court), vice Shri Sunil Kumar Poddar posted at the same station.

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6.	Shri Debasish Bhattacharjee	Nagaon	Additional District and Sessions Judge, Nagaon (vice Shri Gautam Baruah transferred)
7.	Smti Suchandra Bhattacharjee	Jorhat	Against the vacant post of Additional District and Sessions Judge, Jorhat
8.	Shri Biswajit Chakraborty	Karimganj	Against the vacant post of Additional District and Sessions Judge, Fast Track Court, Karimganj (converted to regular Court)

NO.HC.VII-122/2013/ 6122 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court has been pleased to appoint the following Officers in Grade-I of the Assam Judicial Service as Additional Sessions Judges of the Sessions Divisions with Head-quarters as shown below against their names to exercise such power within the local limits of their respective jurisdiction with effect from the date of assuming charge as such:-

Sl. NO.	Name of the Officers	Sessions Division	Head-quarters
1.	Smti Aparna Ajitsaria	Sonitpur	Tezpur
2.	Shri Abubakkar Siddique	Dibrugarh	Dibrugarh
3.	Shri Aditya Hazarika	Sivasagar	Sivasagar
4.	Shri Dhruvad Kashyap Das	Dhubri	Dhubri
5.	Shri Utpal Prasad	Kamrup	Guwahati
6.	Shri Debasish Bhattacharjee	Nagaon	Nagaon
7.	Smti Suchandra Bhattacharjee	Jorhat	Jorhat
8.	Shri Biswajit Chakraborty	Karimganj	Karimganj

By order,
Sd/- Robin Phukan
REGISTRAR (VIGILANCE)

MEMO NO.HC.VII-122/2013/ 6123 - 6151 /A.

Dated 25.07.2013

Copy to:-

- The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest the following Officers in Grade-I of the Assam Judicial Service with the power of Additional District Judge :-
 - Smti Aparna Ajitsaria
 - Shri Abubakkar Siddique
 - Shri Aditya Hazarika
 - Shri Dhruvad Kashyap Das
 - Shri Utpal Prasad
 - Shri Debasish Bhattacharjee
 - Smti Suchandra Bhattacharjee
 - Shri Biswajit Chakraborty
- The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
- The District and Sessions Judge, _____
- The Judge, Designated Court, Assam, Guwahati.
- The Principal Judge, Family Court, NO.I &II, Kamrup, Guwahati/ Cachar, Silchar.
- The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
- The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
- The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
- The Special Judge, Assam, Guwahati.
- The Special Judge, CBI, Assam, Guwahati.
- The Member- Secretary, Assam State Legal Services Authority, Guwahati.

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12. The Special Judge, Additional CBI Court, NO.I & II, Assam.
13. The Member, MACT, NO.II & III, Guwahati/ Nalbari/ Nagaon/ Dhubri/ Barpeta/ Silchar.
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. Smti Joosmita Sarma, Additional District and Sessions Judge, NO.2, Kamrup, Guwahati.
16. Shri Sunil Kumar Poddar, Additional District and Sessions Judge, Fast Track Court, NO.3, Kamrup, Guwahati.
17. Smti Aparna Ajitsaria, Grade-I Officer of the Assam Judicial Service (under Induction training), C/O, the Officiating Director, Judicial Academy, Assam, Guwahati.
18. Shri Abubakkar Siddique, Grade-I Officer of the Assam Judicial Service (under Induction training), C/O, the Officiating Director, Judicial Academy, Assam, Guwahati.
19. Shri Aditya Hazarika, Grade-I Officer of the Assam Judicial Service (under Induction training), C/O, the Officiating Director, Judicial Academy, Assam, Guwahati.
20. Shri Dhruvad Kashyap Das, Grade-I Officer of the Assam Judicial Service (under Induction training), C/O, the Officiating Director, Judicial Academy, Assam, Guwahati.
21. Shri Utpal Prasad, Grade-I Officer of the Assam Judicial Service (under Induction training), C/O, the Officiating Director, Judicial Academy, Assam, Guwahati.
22. Shri Debasish Bhattacharjee, Grade-I Officer of the Assam Judicial Service (under Induction training), C/O, the Officiating Director, Judicial Academy, Assam, Guwahati.
23. Smti Suchandra Bhattacharjee, Grade-I Officer of the Assam Judicial Service (under Induction training), C/O, the Officiating Director, Judicial Academy, Assam, Guwahati.
24. Shri Biswajit Chakraborty, Grade-I Officer of the Assam Judicial Service (under Induction training), C/O, the Officiating Director, Judicial Academy, Assam, Guwahati.
25. The Joint Registrar (_____), Gauhati High Court, Guwahati.
26. The Chief Judicial Magistrate, _____
27. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
28. The Administrative Officer, Judicial Academy, Assam, Guwahati, 5th Floor, New Gauhati High Court Building.
29. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
30. The Superintendent, (_____), Gauhati High Court, Guwahati.
31. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the Gauhati High Court Website.
32. The CA to the Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
33. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

(The Officers at Sl. No. 17 to 24 are requested to assume charges of the Additional District and Sessions Judge in their respective stations immediately after completion of their Induction training.)

REGISTRAR (VIGILANCE)

25/7/13

Hinks

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